

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 416**  
**IA(Plan)/17/ND/2024 Contempt Petition/11/ND/2024 in**  
**IB/907/ND/2020**

**IN THE MATTER OF:**

Melange Systems Pvt. Ltd.	...	Applicant
Versus		
Palmohan Electronics Private Limited	...	Respondent

**Under Section 9 of IBC, 2016**

**Order delivered on 15.07.2024**

**CORAM:**

**SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant	: Adv. Kunal Godhwani for Resolution Applicant
For the IRP	: Adv. Yashoj Guglani for the IRP (in Contempt Petition/11/ND/2024) in IB/907/ND/2020
For the Susp. Director	: Adv. Milan Singh Negi
For the RP	: Adv. Aditi Sharma for RP

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

**IA(Plan)/17/ND/2024:-**

Ld. Counsel for the RA are present through VC. List this matter on **07.08.2024**.

**Contempt Petition/11/ND/2024:-**

Ld. Counsel for the RP is present and submitted that he wants to file an affidavit about the payments made to Ex-RP. List the matter on **07.08.2024**.

**-SD-**

**DR. SANJEEV RANJAN**  
**MEMBER (TECHNICAL)**

**-SD-**

**MANNI SANKARIAH SHANMUGA SUNDARAM**  
**MEMBER (JUDICIAL)**